

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION

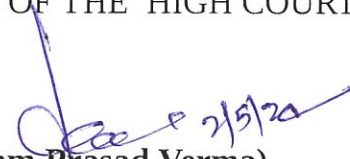
No. 7034 / Checker  
III -6-1/2007 (Pt.I)

Bilaspur, Dated 02 May, 2024

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

| Sl. No. | Name of the Judicial Magistrate Second Class | Present place of posting | Present Civil District |
|---------|--|--------------------------|------------------------|
| 1       | Smt. Kewara Rajput, J.M.S.C., Durg           | Durg                     | Durg                   |
| 2       | Ku. Surabhi Dhangad, J.M.S.C., Durg          |                          |                        |
| 3       | Shri Nilesh Kumar Baghel, J.M.S.C., Durg     |                          |                        |
| 4       | Shri Vinay Kumar Sahu, J.M.S.C. Balrampur    | Balrampur                | Balrampur-Ramanujganj  |

BY ORDER OF THE HIGH COURT

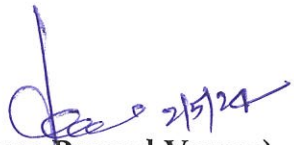
  
(Balram Prasad Verma)  
Registrar General

Endt. No. 7035 / Checker  
III -6-1/2007 (Pt.I)

Bilaspur, Dated 02 May, 2024

1. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
3. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*

4. The District and Sessions Judge, **Durg/Balrampur-Ramanujganj** for *information and necessary action.*
5. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E.), High Court of Chhattisgarh, Bilaspur, *for information.*
6. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
7. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
8. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for information.*
9. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
10. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.
11. (1) Smt. Kewara Rajput, J.M.S.C., Durg (2) Ku. Surabhi Dhangad, J.M.S.C., Durg (3) Shri Nilesh Kumar Baghel, J.M.S.C., Durg (4) Shri Vinay Kumar Sahu, J.M.S.C., Balrampur *for information & necessary action.*
12. The Additional Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
13. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
14. Incharge, NIC, High Court of Chhattisgarh, Bilaspur *with a direction to upload this endorsement in the official web-site to this High Court.*

  
(Balram Prasad Verma)  
Registrar General